

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3137
TO BE ANSWERED ON 28TH MARCH, 2023**

BENEFICIARIES UNDER AYUSHMAN BHARAT MISSION

3137. DR. K. LAXMAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of achievements under Ayushman Bharat since its inception, State-wise;
- (b) the funds transferred under Ayushman Bharat during the last five years, State-wise;
- (c) the beneficiaries under this scheme during the said period, State-wise; and
- (d) the reasons as to why States opted out of Ayushman Bharat, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Ayushman Bharat - Pradhan Mantri Jan Arogya (AB-PMJAY) is the largest publicly funded health protection scheme in the world which provides health cover of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to 60 crore beneficiaries. Many States/UTs implementing AB-PMJAY have expanded the beneficiary base to approximately 15.5 crore families at their own cost. As of 20th March 2023, a total of 23.3 crore beneficiaries have been verified under the scheme and over 4.49 crore hospital admissions worth Rs. 54,224 crore have been authorized through a network of 26,434 empanelled health care providers including 11,500 private hospitals.

State/UT-wise details of scheme implementation are at Annexure-I. State/UT-wise details of Central share of funds released under the scheme are at Annexure-II. Funds are released to States/UTs only after utilization certificate is submitted by them. State/UT-wise details of the number of eligible beneficiary families under the scheme are at Annexure-III. Public Health is a State subject. States/UT of Odisha, West Bengal and Delhi are not implementing Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). Government of India is pursuing with these States/UT to join the scheme so that eligible beneficiaries are not deprived of healthcare benefits.

State/UT-wise details of scheme implementation

State/UT	Ayushman Cards Created	Authorized Hospital Admission Count	Authorized Hospital Admission Amount	Hospitals Empanelled
Andaman And Nicobar Islands	40,616	2,017	₹ 1,254,720	7
Andhra Pradesh	11,709,939	2,899,190	₹ 60,277,877	2476
Arunachal Pradesh	82,607	3,184	₹ 75,578,858,531	61
Assam	7,502,411	619,924	₹ 63,299,069	317
Bihar	7,768,696	584,190	₹ 9,625,253,112	959
Chandigarh	141,662	27,148	₹ 6,009,104,680	28
Chhattisgarh	17,041,356	3,509,026	₹ 208,366,987	1622
DNH & DD	430,863	98,977	₹ 633,290,040	7
Goa	27,076	10,798	₹ 341,935,270	30
Gujarat	17,743,275	3,726,330	₹ 74,711,924,630	2755
Haryana	8,137,302	698,939	₹ 9,401,148,357	755
Himachal Pradesh	1,131,516	192,722	₹ 2,388,781,087	262
Jammu and Kashmir	8,142,855	766,419	₹ 12,537,709,692	298
Jharkhand	10,582,316	1,534,042	₹ 17,153,775,567	838
Karnataka	13,697,728	3,588,105	₹ 29,819,038,346	3444
Kerala	7,146,371	4,903,877	₹ 46,725,836,604	729
Ladakh	130,420	7,047	₹ 103,345,959	-
Lakshadweep	26,031	478	₹ 14,625,375	6
Madhya Pradesh	35,534,316	2,551,369	₹ 40,196,187,342	1009
Maharashtra	9,161,278	741,543	₹ 19,288,157,261	1116
Manipur	482,457	91,980	₹ 1,210,767,529	95
Meghalaya	1,779,340	574,117	₹ 4,815,768,774	183
Mizoram	434,506	87,940	₹ 997,762,052	96
Nagaland	435,497	35,160	₹ 611,344,073	102
Puducherry	409,804	39,917	₹ 291,561,105	31
Punjab	7,990,610	1,439,629	₹ 17,399,401,836	894
Rajasthan	10,091,251	3,929,711	₹ 24,068,926,222	1103
Sikkim	52,614	10,725	₹ 92,318,556	18
Tamil Nadu	2,786,818	8,704,852	₹ 51,361,908,265	1781
Telangana	4,198,258	709,497	₹ 19,845,396,754	746
Tripura	1,313,815	208,978	₹ 1,745,875,398	146
Uttar Pradesh	26,156,403	1,976,984	₹ 24,887,041,017	3392
Uttarakhand	5,017,750	704,514	₹ 12,833,658,375	248

Note:

1. Additional 1.6 crore beneficiaries have been verified using States' IT system.
2. States/UT of Odisha, West Bengal and Delhi are not implementing AB-PMJAY.

State/UT-wise details of Central share of funds released under the scheme

State/UT	Funds released (in crore of Rupees)
Andaman Nicobar Islands	2.59
Andhra Pradesh	1527.52
Arunachal Pradesh	4.75
Assam	463.65
Bihar	376.04
Chandigarh	15.24
Chhattisgarh	1029.36
DNH & DD	18.26
Goa	2.32
Gujarat	1380.37
Haryana	390.87
Himachal Pradesh	133.13
Jammu and Kashmir	212.52
Jharkhand	404.97
Karnataka	1638.88
Kerala	558.40
Ladakh	4.05
Lakshadweep	0.46
Madhya Pradesh	1376.81
Maharashtra	1597.63
Manipur	91.21
Meghalaya	141.04
Mizoram	87.74
Nagaland	62.18
Puducherry	10.84
Punjab	261.83
Rajasthan	956.40
Sikkim	6.31
Tamil Nadu	1694.37
Telangana	247.17
Tripura	123.89
Uttar Pradesh	1008.90
Uttarakhand	191.27

Note: States/UT of Odisha, West Bengal and Delhi are not implementing AB-PMJAY.

State/UT-wise details of the number of eligible beneficiary families under AB-PMJAY

State/UT	Number of eligible beneficiary families
Andaman And Nicobar Islands	23,785
Andhra Pradesh	61,47,562
Arunachal Pradesh	98,844
Assam	30,03,069
Bihar	1,21,10,525
Chandigarh	79,226
Chhattisgarh	41,44,847
Dadra and Nagar Haveli & Daman and	47,578
Goa	41,098
Gujarat	49,85,484
Haryana	17,24,837
Himachal Pradesh	5,32,396
Jammu And Kashmir	6,70,010
Jharkhand	31,18,620
Karnataka	69,01,440
Kerala	23,97,610
Ladakh	12,120
Lakshadweep	1,628
Madhya Pradesh	93,27,963
Maharashtra	93,05,910
Manipur	3,07,908
Meghalaya	3,85,708
Mizoram	2,16,584
Nagaland	2,59,468
Puducherry	1,14,968
Punjab	16,65,113
Rajasthan	66,37,371
Sikkim	44,228
Tamil Nadu	86,48,748
Telangana	29,02,621
Tripura	5,49,554
Uttar Pradesh	1,31,23,662
Uttarakhand	5,97,682

Note: States/UT of Odisha, West Bengal and Delhi are not implementing AB-PMJAY.